

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 386/TD/2018

Subject : Petition for change of name of Inter-State trading Licensee holding Licence No. 20/Trading/CERC/2006 from JSW Green Energy Limited (JGEL) to JSW Power Trading Company Limited (JPTCL)

Date of Hearing : 9.1.2019

Coram : Shri P. K. Pujari, Chairperson
Dr. M. K. Iyer, Member

Petitioner : JSW Power Trading Company Limited

Parties present : Shri Anurag Agarwal, JPTCL
Shri Suresh Guru, JPTCL

Record of Proceeding

The representative of the Petitioner submitted that in pursuance of the liberty granted by the Commission in its order dated 1.2.2018 in Petition No. 75/MP/2017, the Petitioner has filed the present petition for change of name of the trading licensee from 'JSW Green Energy Limited' to 'JSW Power Trading Company Limited'. The representative of the Petitioner further submitted that Registrar of Companies, Mumbai vide its letter dated 19.11.2018 has approved the change of name of the Petitioner company.

2. After hearing the representative of the Petitioner, the Commission directed the Petitioner to submit the special balance sheet as on 31.12.2018, on affidavit, on or before 30.1.2019.

3. Subject to the above, the Commission reserved order in the Petition.

By order of the Commission

**Sd/-
(T. Rout)
Chief (Law)**